

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 03.08.2021 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (CH) (Ins) No. 152/2021	G. Suresh V Nethi Mallikarjyna Shetty RP of Techtran Polylenes Ltd	Aditya Reddy	
2.	Comp App (AT) (CH) (Ins) No. 153/2021	Sreenivasa Rao Ravinthala	Shabbeer Ahmed V. Aneesh	
3.	Comp App (AT) (CH) (Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svavitva Land Marks & 4 ors	Edward James	
4.	Comp App (AT) (CH) (Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr	Edward James	
5.	Comp App (AT) (CH) (Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others	Arva Merchant	

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
6.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	S. Satish	

## **For admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
7.	Comp App (AT) (CH) (Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian - R2
8.	Comp App (AT) (CH) (Ins) No. 10/2021	The Central Board of Trustees EPF Represented by Assistant Provident Fund Commissioner, Bangalore Vs The Liquidator (Sri Gorur Narasimhamurthy Venkataraman) M/d. Bunt Solar India Private Limited (Under Liquidation)	V. Venkadasalam	Gorur Narasimha Murthy
9.	Comp App (AT) (CH) (Ins)No. 133/2021	Ergomax India P Limited V The Registrar, NCLT, Bengaluru and 2 others	K. Gaurav Kumar Alpha Jain	
10.	Comp App (AT) (CH) (Ins)No. 134/2021	Steel Hyper Mart India P Limited V Indian Bank Stressed Asset Management Branch & another	A. S.Satishkumar, PCS	
11.	Comp App (AT) (CH) No. 10/2021	M. S. Muralidharan & another Vs Technology Frontiers India Private & 10 others	K. Gaurav Kumar PCS Alpa Jain PCS	P. Gridharan R3, 4, 5 & 11 Gauri Rasgotra – R6, R7 & R10

**For Directions (Completion of Pleadings/filing of Convenience Compilations)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>12.</b>	Comp App (AT) No. 325 & 328 /2019 /TR	Shankar Sundaram V Amalgamations Limited & 25 others	K.Ravi R. Muruan Shanthanu Singh	<b>325/2019</b> Krishna Srinivasan, Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24- R26, D. Prabakharan R12 <b>328/2019</b> Krishna Srinivasan R1, 2, 7-13, 15-27, 29-36, 39-43, 46 Geethi Ara R1, R3, R4, 6-11, 13 & 16, Rohini MusaR24- R26 D. Prabakharan R37

**Copy to:**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

1.Dy.Registrar - PH No. : 044-2888 0443  
CELL : 9868947517

2.Asst.Registrar - PH No. : 044-2888 0500  
CELL : 9444687246

**By the order of Hon'ble Member (J)****(Chennai Bench)**